### GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN POVERTY ALLEVIATION LOK SABHA

# STARRED QUESTION NO. 304\* TO BE ANSWERED ON DECEMBER 7, 2016 HOMELESS PEOPLE

No. 304\* SHRI DEVENDRA SINGH BHOLE:

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) whether the Supreme court has recently directed the Government to assess the availability of houses for homeless and take steps for providing temporary houses and if so, the facts in this regard;
- (b) whether the court was not satisfied with the implementation of the National Urban Livelihoods Mission and issued appropriate direction in this regard and if so, the details thereof;
- (c) the number of BPL card beneficiaries who have been allotted permanent/temporary houses; and
- (d) the detail of various facilities provided by the BPL card beneficiaries to the States/UTs including Uttar Pradesh?

### **ANSWER**

# THE MINISTER OF STATE IN THE MINISTRY OF HOUSING & URBAN POVERTY ALLEVIATION (RAO INDERJIT SINGH)

(a) to (d): A statement is laid on the table of the House.

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STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION No. 304\* FOR ANSWER ON 07.12.2016 REGARDING HOMELESS PEOPLE

- (a) and (b): Hon'ble Supreme Court has, vide its Order dated 11th November, 2016, directed to constitute a Committee under Chairmanship of Mr. Justice Kailash Gambhir, retired Judge, High Court of Delhi for physical verification of the available permanent shelters for urban homeless in each State/UT, verifying whether the shelters are in compliance with the operational guidelines of the scheme Shelters for Urban Homeless under the National Urban Livelihoods Mission (NULM) and inquire into the reasons for slow progress in setting up of shelter homes by the States/UTs and about non-utilization and/ or diversion/ mis-utilization of the funds allocated under the scheme. The Committee shall also issue suitable recommendations including provision of temporary shelters to the State Governments for compliance within the indicated time frame. The Committee has been directed to submit its report within a period of four months.
- (c) and (d): State/ UT-wise details (including the state of Uttar Pradesh) of houses along with civic and social infrastructure facilities provided to urban poor (including BPL card holders) under schemes of Jawaharlal Nehru National Urban Renewal Mission (JNNURM) & Pradhan Mantri Awas Yojana (Urban) Mission, which includes the houses constructed under the subsumed of Rajiv Awas Yojana (RAY), are annexed.

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#### Annexure referred in answer to LSSQ No - 304 for 07.12.2016

State / UT wise details of Construction of Houses along with basic civic and social infrastructure facilities to urban poor including BPL card holders under schemes of JnNURM and PMAY including subsumed projects of RAY being implemented by Ministry of Housing and Urban Poverty Alliviation (MoHUPA)

SI.	State/UT	Houses	Construction of	Construction of	Houses
No.		sanctioned for	Houses Under	Houses	Occupied by
		construction	Progress	Completed	benificiaries
1	A&N Island (UT)	-	-	-	-
2	Andhra Pradesh	2,74,266	11,069	67,321	47,665
3	Arunanchal Pradesh	2,708	2,288	420	244
4	Assam	30,928	2,415	3,469	3,564
5	Bihar	87,442	26,906	15,996	24,816
6	Chandigarh (UT)	17,700	1	17,699	12,518
7	Chhattisgarh	49,269	8,883	23,958	14,793
8	D&N Haveli (UT)	151	48	103	103
9	Daman & Diu (UT)	14	-	14	14
10	Delhi (UT)	55,516	24,000	31,516	1,766
11	Goa	5	-	5	5
12	Gujarat	2,70,532	66,399	1,38,648	1,12,224
13	Haryana	17,333	2,555	13,391	10,726
14	Himachal Pradesh	4,355	2,518	825	403
15	Jammu & Kashmir	15,516	2,002	6,961	7,820
16	Jharkhand	54,548	12,084	9,129	10,006
17	Karnataka	1,60,006	9,556	51,171	41,586
18	Kerala	59,671	4,056	35,344	35,676
19	Lakshdweep (UT)	-	-	-	-
20	Madhya Pradesh	1,22,704	35,573	35,849	30,203
21	Maharashtra	2,93,284	34,222	1,36,272	97,059
22	Manipur	7,184	22	4,072	4,072
23	Meghalaya	1,271	367	872	347
24	Mizoram	13,497	174	3,037	1,988
25	Nagaland	17,402	2,020	5,299	4,273
26	Orissa	61,531	6,812	12,932	12,077
27	Puducherry (UT)	1,551	161	1,390	871
28	Punjab	49,612	823	6,237	3,321
29	Rajasthan	80,506	22,985	43,964	40,984
30	Sikkim	294	34	260	149
31	TamilNadu	3,02,473	47,014	1,19,105	1,10,781
32	Telangana	1,65,598	11,769	75,394	56,898
33	Tripura	49,276	2,859	3,521	3,371
34	Uttar Pradesh	92,329	13,207	74,434	60,733
35	Uttrakhand	11,750	3,066	3,009	1,905
36	West Bengal	2,95,236	31,773	1,61,309	1,60,676
Grand Total		26,65,458	3,87,661	11,02,926	9,13,637